

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 70 of 2013

Dated : 10th July, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Wardha Power Company Ltd. ... Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission
& Ors. ...Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K Ganesan

Counsel for the Respondent (s): Mr. Buddy A. Ranganadhan
Ms. Poonam Verma and
Mr. Ankit Shah for R-4
Mr. Kiran Gandhi,
Ms. Deepa Chavan,
Mr. Umang Jain &
Ms. Ramni Taneja for R-2
Mr. Deepak Biswas &
Mr. Ravjyot Ghuman for R-3

ORDER

(On being mentioned)

At the request of the learned counsel for the parties, post the matter on
07.08.2013 instead of 06.08.2013.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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